**BENCH-I** 

## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH** KOLKATA

CP(CAA) No.423/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Snowdrop Holdings (P) Ltd & 3 Ors		
Ur	nder Section	230-232		
SI. No.	Represent	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of Signature wind date	

Mes Many Shuteria Adv Petitione
M8 TIAINLA Dy Dueller
0/0 RD (ER)

7.11.17

## ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

No time left.

List on 12/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)